

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.361/2016 IN
OA No.1921/2013

New Delhi this the 21st day of December, 2016

**Hon'ble Shri V.Ajay Kumar, Member(J)
Hon'ble Ms.Praveen Mahajan, Member(A)**

1. Girish
S/o Shl Mook Chand
R/o Rishi Nagar,
Dehradun
2. Vinod
S/o Sh. Ramcharan
R/o 81/12, IRL Colony, Roorkee
3. Ishwar Dayal
S/o Iare Sh. Chotey Lal
R/o 160, Old Dalanwal Karanpur,
Dehradun
4. Mantosh Deep
S/o Sh. Raju Deep,
R/o 169/21, Rajpur Road, Dehradun
5. Sher Singh
S/o Sh. Balram Singh,
R/o C-6, Shivpuram Lane-2, Kanwali Road,
Dehradun
6. Manoj
S/o Rajendra Prasad
R/o 55 DI Road, Dehradun
7. Uttam Kesi
S/o Sh. Ram Bahadur Kesi,

R/o Income tax Colony
13A, Subhash Road, Dehradun

(2)

8. Ashok Kumar
S/o Sh. Mehtab Singh,
R/o Rishi Nagar, Dehradun
9. Gulshan Kumar
S/o Sh. Rishi Pal,
R/o Rishi Nagar, Dehradun
10. Ashu @ Ravinder Kumar,
S/o Sh. Prem Lal
R/o Gadhi Khana Kitab Ghar,
Massoorie
11. Manoj Saklani
S/o Sh. P N Saklani
R/o 19, Vani Vihar Shivlok Colony,
Dehradun
12. Mahendra Singh
S/o Sh. Parveen
R/o 11, Rishi Nagar,
Dehradun
13. Sachin,
S/o Sh. Mahesh
R/o 114, Old Dalanwal,
Dehradun
14. Sunil Yadav
S/o Sh. Bankey Lal,
R/o Jalgang Sarai Jawan,
Aligarh.
15. Yashoda Rani
D/o Sh. Moti Ram
R/o Sona Nagar, Near Tarun Guest House
Ramghat Road, Quarshi Aligarh

16. Mukesh Kumar
S/o Sh. Chhotey Lal
R/o 12/201, Gwaltoli, Kanpur

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(3)

17. Manoj Kumar
S/o Sh. Ram Narain
R/o Naya Ganj Tatya Tope Nagar,
Bithoor, Kanpoor. -Applicants.

(By Advocate : Shri S.K. Gupta)

VERSUS

1. Sh. Anand Deep,
Chief Commissioner of Income Tax (CCA)
Aaykar Bhawan
16/69, Civil Lines, Kanpur.
2. Sh. Abhay Tayal,
Chief Commissioner of Income Tax,
13, Subhash Road, Dehradun.
3. Ms.Meeta Nambiyar,
Chief Commissioner of Income Tax,
CGO Complex-I, Hapur Chungi,
Ghaziabad. -Respondents.

(By Advocate : Shri Rajeev Kumar)

ORDER (ORAL)

By Mr.V.Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the applicants submits that the orders of this Tribunal have

already been complied with and nothing survives in the C.P.
Hence, the C.P. is closed. Notices are discharged.

(Ms.Praveen Mahajan)
Member (A)

(V.Ajay Kumar)
Member (J)

/kdr/